

**GOVERNMENT OF INDIA**  
**MINISTRY OF CIVIL AVIATION**  
**Lok Sabha**  
**UNSTARRED QUESTION NO. : 3008**  
**( TO BE ANSWERED ON THE 21st December 2023 )**  
**OPERATIONAL AIRPORTS UNDER UDAN SCHEME**

**3008. SHRI KULDEEP RAI SHARMA**  
**SHRIMATI MANJULATA MANDAL**  
**DR. SUBHASH RAMRAO BHAMRE**

**Will the Minister of CIVIL AVIATION**

**be pleased to state:-**

- (a) the number of airports that have been operationalized under UDAN scheme in the country including Maharashtra, Tamil Nadu and Odisha during the last three years;**
- (b) the total number of routes allocated thereunder and the total revenue generated therefrom during the last three years;**
- (c) the number of air strips which are currently operational thereunder;**
- (d) the number of flights utilizing the operational air strips since its inception;**
- (e) the number of passengers travelled through functional airports under the said scheme since its inception, year and airport-wise;**
- (f) whether it is true that many airports under the said scheme lack basic amenities and if so, the details and corrective steps taken in this regard;**
- (g) the steps taken by the Government to complete the ongoing projects under the said scheme in a time-bound manner; and**
- (h) the total amount collected under Regional Connectivity Fund (RCF) since its inception?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION (GEN.**  
**(DR) V. K. SINGH (RETD))**

**(a): The number of airports that have been operationalised under UDAN scheme in the country during last three years is given at Annexure.;;**

**(b): 1300 valid routes have been awarded so far till the completion of five (05) rounds of bidding under the UDAN scheme out of which 517 routes have been operationalised. ;;**

**(c): At present, 61 number of RCS aerodromes are having flight operations.;;**

**(d): More than 2.5 lakh flights have operated so far under the UDAN scheme.;;**

**(e): More than 131 lakh passengers have benefitted so far under the UDAN scheme.;**

**(f): UDAN is a demand-driven scheme. Based on their assessment of demand on particular routes, interested airlines submit their proposals at the time of bidding under UDAN. An airport which is included in the awarded routes of UDAN and requires upgradation / development for commencement of UDAN operations, is developed under the 'Revival of unserved and underserved airports' scheme as No-frills airport.**

**The upgradation of infrastructures/facilities at airports ,including extension of runways and expansion of terminal buildings, is a continuous process, which is undertaken by the Airports Authority of India (AAI) or the concerned Airport Operator depending upon operational requirements, traffic, demand, commercial feasibility, availability of land etc.;**

**(g): The Government has taken several steps to complete the ongoing projects under the UDAN scheme. These include the following:**

**(i) Periodic review of the progress of upgradation works.**

**(ii) The Project Evaluation Committee (PEC) has been constituted to review the progress of the aerodromes and the allocation of funds.**

**(iii) For Heliports development/ operationalisation, Pawan Hans Ltd. (PHL) has been appointed as the Implementing Agency for timely development of identified heliports. ;**

**(iv) For development and operationalisation of Water Aerodromes (WA), the Ministry of Ports, Shipping and Waterways and Ministry of Civil Aviation have signed a Memorandum of Understanding, on June 15, 2021. ;**

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**(h):An amount of Rs. 3659 Crores has been collected in the Regional Air Connectivity Fund Trust.**

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Annexure

<b>S. No.</b>	<b>Year</b>	<b>RCS Airports Operationalized</b>
1	2020-21	9
2	2021-22	9
3	2022-23	8
4	2023-24 (till 14.12.2023	2